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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.04.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CA 01/15 IN CP 74/15, TP 80/16	For filing written submissions	397/ 398	Mybirdie Solutions LLP	Indus Law	Habitat Pragnya Property Developments P. Ltd. & 7 Others	Raghuram Cadambi for C.K. Nandakumar for R-1 to R-8.

**SL. NAME (IN CAPITAL)**

**NO. & PHONE NUMBER**

**REPRESENTATION TO WHOM**

**SIGNATURE**

1. **Ms. AYSHWARYA CHANDAR**  
for **INDUS LAW**

**PETITIONER**

*Ashok Chand*

2. **Raghuram**  
**Cadambi**  
for  
**C.K. Nandakumar**

**Respondents**

*Raghuram*

**ORDER**

Counsel for petitioner company is present. Counsel for respondent is also present.  
CA.01/15 is taken up for hearing. At request list it on 29.05.2018.

*Ashok Mishra*  
**MEMBER(T)**

*Murali*  
**MEMBER(J)**